THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-57/2006/3896/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Gitali Rabha,

Special Judge, CBI, Assam,

Additional Court No.3, Chandmari, Guwahati-3.

Dated Guwahati the 3 June, 2025

Sub:

Casual leave.

Ref:-

Your letter No. SPL/CBI-3/O.CL/35/420/E dtd. 02.06.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.06.2025**. During your absence, the Special Judge, CBI, Addl. Court No.1, and in his absence, the Special Judge, CBI, Addl. Court No.2 will remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-57/2006/3897-3899/A, dated 3. 6.2025, Copy to:

- 1. The Special Judge, CBI, Addl. Court No.1, Chandmari, Guwahati-3.
- 2. The Special Judge, CBI, Addl. Court No.2, Chandmari, Guwahati-3.

3/ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)